

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008204/2023	MANARAMA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BAISINGA /326 /2022 J.M.F.C., BETANATI(Mayurbhanj) CT/0000883/2022
2	BLAPL/0008205/2023	RANJAN KUMAR KARODO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000019/2023
3	BLAPL/0008206/2023	GOUTAM MOHANTY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	MADHUPATNA /182 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000560/2023
4	BLAPL/0008207/2023	DOLANATH @ SANTANU NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /98 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh) CT/0000334/2023
5	BLAPL/0008208/2023	RAIBARU @ MADHUSUDAN BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /93 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000444/2023
6	BLAPL/0008209/2023	ABU TAHIR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /93 /2023 () //
7	BLAPL/0008210/2023	DEEPAK SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /240 /2022 () //
8	BLAPL/0008211/2023	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SANGRAM RATH VS	GOP /269 /2023 () //
9	BLAPL/0008212/2023	DEEPAK SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /2 /2023 () //
10	BLAPL/0008213/2023	AJAYA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /66 /2023 () //
11	BLAPL/0008214/2023	SANGU BINGODIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /112 /2020 () //

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12	BLAPL/0008215/2023	NAJARUDDIN ANSARI VS STATE OF ODISHA	N.N.MOHAPATRA VS	R.UDAYAGIRI /78 /2021 () //
13	BLAPL/0008216/2023	SUSANTA PRADHAN @ BULU VS STATE OF ODISHA	LAMBODOR ACHARI VS	TIKABALI /3 /2023 () //
14	BLAPL/0008217/2023	PINKUN @ RUDRA PRAKASH SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	JAGATSINGPUR /851 /2022 () //
15	BLAPL/0008218/2023	SATURA @ SATURNNGHA DAS @ SATRUGHANA DASDEEPAK KU SAHOO VS STATE OF ODISHA	VS	RAJKANIKA /352 /2023 () //
16	BLAPL/0008219/2023	DEEPAK SETHI VS STATE OF ODISHA	SHRIKANTA KUMAR NATH VS	BALIMI /47 /2023 () //
17	BLAPL/0008220/2023	USHARANI SAHOO VS STATE OF ODISHA	PRAGNYA NANDA VS	/ /0 () //
18	BLAPL/0008221/2023	JAGAN @ KAMALAKANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /352 /2023 () //
19	BLAPL/0008222/2023	DILU @ DILIP KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BALANGA /99 /2023 () //
20	BLAPL/0008223/2023	SUDHANSU SEKHAR NATH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
21	BLAPL/0008224/2023	NABIN BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /30 /2017 () //
22	BLAPL/0008225/2023	SK. REHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /121 /2023 () //
23	BLAPL/0008226/2023	RAM CHANDRA SAHU @ RAMA CHANDRA SAHU	PARTHA SARATHI DAS	KABISURYANAGAR (KODALA) /139 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008227/2023	RAJU MUNDA	SHISHIR KUMAR SAMAL	AINTHAPALI /398 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008228/2023	NANDA @ KHAGESWAR JENA	BIPLAB KUMAR TRIPATHY	DHAMNAGAR /6 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008229/2023	UJJAL KUMAR CHOURASIA	RABI SHANKAR MISHRA	BRAHMANITARANG /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008230/2023	JANMEJAYA MAHARANA	BIKRAM CHANDRA GHADEI	KONARK /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008231/2023	LABANYA CHHATRIA	MANAS KUMAR CHAND	JAIPATNA /413 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008232/2023	BIRANCHI PANDA @ JAYANTA @ JOHN	DEBASNAN DAS	CYBER CRIME AND E.O, BALASORE /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008233/2023	NANDINI SETHI	RONALISHA PRADHAN	Maitri Vihar PS /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008234/2023	SUMANTA NAYAK	JAYADEBA BEHERA	RANPUR /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008235/2023	MITU @ BIJAY KUMAR BEHERA	ARUN KUMAR DAS (1)	NAYAGARH /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008236/2023	HARIHAR SARANGI	RAMANI KANTA PATTANAIAK	JAGATSINGPUR /478 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008237/2023	RAJ @ SARATHI PRADHAN	JYOTIRMAYA SAHOO	SHERAGADA /174 /2023
		VS	VS	()

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35	BLAPL/0008238/2023	STATE OF ODISHA PRAMOD KUMAR DAS VS	BASANTA KUMAR DAS VS	// BALASORE SADAR /88 /2020 ()
36	BLAPL/0008239/2023	STATE OF ODISHA DEEPAK NAYAK VS	MD.G.MADANI VS	// BHADRAK RURAL /333 /2023 ()
37	BLAPL/0008240/2023	STATE OF ODISHA SANTOSH KUMAR JENA VS	MD.G.MADANI VS	// BHANDARIPOKHARI /142 /2023 ()
38	BLAPL/0008241/2023	STATE OF ODISHA SAGARA GANGA SWAIN @ SAGARA VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /227 /2021 ()
39	BLAPL/0008242/2023	STATE OF ODISHA MITU @ GOURAHARI BEHERA VS	KHUSBU PANIGRAHI VS	// RUPSA /61 /2022 ()
40	BLAPL/0008243/2023	STATE OF ODISHA SUKANTA BEHERA@BENGALI VS	SITAKANTA HOTA VS	// LINGARAJ P.S. /25 /1997 ()
41	BLAPL/0008244/2023	STATE OF ODISHA LAXMAN RAO GUNJIA VS	JULU KHANSAMA VS	// MACHHKUND /112 /2022 ()
42	BLAPL/0008245/2023	STATE OF ODISHA MADKAMI BEJARI @ MADKAMI BAJARI VS	PUSPAMITRA MOHAPATRA VS	// MOTU /8 /2023 ()
43	BLAPL/0008246/2023	STATE OF ODISHA AJAYA BEHERA @ AJAY BEHERA VS	JYOTIRMAYA SAHOO VS	// //0 ()
44	BLAPL/0008247/2023	STATE OF ODISHA TEZIYAN SAHU VS	MIHIR KUMAR PATRA VS	// //0 ()
45	BLAPL/0008248/2023	STATE OF ODISHA SURAJ DALABEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// SPL.TASK FORCE /1 /2022 () //

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46	BLAPL/0008249/2023	RAJENDRA CHAUHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /383 /2022 () //
47	BLAPL/0008250/2023	MADAN SUNDAR KHADIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	TAISARA /148 /2022 () //
48	BLAPL/0008251/2023	KESHABA BADATYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /319 /2023 () //
49	BLAPL/0008252/2023	RANJAN KUMAR MALLICK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MAHILA P.S.(BBSR) /87 /2023 () //
50	BLAPL/0008253/2023	JYOTI MATHAN @ JYOTI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /124 /2023 () //
51	BLAPL/0008254/2023	ALOK BARAI VS STATE OF ODISHA	DEVASHIS PANDA VS	BINIKA /79 /2023 () //
52	BLAPL/0008255/2023	PAWAN PRASAD VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MOHANA /118 /2020 () //
53	BLAPL/0008256/2023	BANDAM RAMA @ RAMA BANDAM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MOTU /8 /2023 () //
54	BLAPL/0008257/2023	HALIN SOY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /30 /2023 () //
55	BLAPL/0008258/2023	BIJAYLAXMI DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KUAKHIA /193 /2023 () //
56	BLAPL/0008259/2023	KANHU CHARAN PANIGRAHI VS STATE OF ODISHA	MIHIR KUMAR PATRA VS	/ /0 () //
57	BLAPL/0008260/2023	RABI@SURESH KUMAR NAYAK	BIJAY KUMAR MOHANTY	SAHID NAGAR P.S. /172 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0008261/2023	AJAYA KUMAR NAIK	RAKESH KUMAR MALLICK	SALIPUR /193 /2023
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000511/2023	ASHISH KUMAR PATTANAYAK	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMAPL/0000512/2023	AKSHYAYA PATNAIK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
61	CMAPL/0000513/2023	SABITA NAYAK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMAPL/0000514/2023	PRAMOD CHANDRA ROUT	DIPTI DHALL	//
		VS	VS	0
		STATE OF ODISHA		//
63	CMAPL/0000515/2023	SANTOSH KUMAR MOHANTY	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
64	CMAPL/0000516/2023	KULAMANI SWAIN	ADV	//
		VS	VS	0
		DASARATHI NAYAK		//
65	CMAPL/0000517/2023	MANJULATA SAHOO	ADV	//
		VS	VS	0
		PRABHAKAR SAHOO		//
66	CMAPL/0000518/2023	BENUDHAR SAHOO	ADV.	//
		VS	VS	0
		COMMNR. CONSOLIDATION, BBSR		//
67	CMAPL/0000519/2023	PANKAJINI JENA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
68	CMAPL/0000520/2023	SNEHALATA BEHERA	MAHESWAR MOHANTY	//
		VS	VS	0

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69	CMP/0000796/2023	BAIKUNTHA UPADHYA ROJALIN SAHOO VS SARAT KUMAR SAHOO	AMIYA KUMAR TARAI VS	// // CIVIL JUDGE (SD),ATHGARH(Cuttack) EC/0000003/2020
70	CMP/0000797/2023	SASHIKALA JOSHI @ SASHIKALA SHARMA VS RAJADHANI PUJA COMMITTEE	RAJENDRA NARAYAN ROUT VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000486/2009
71	CMP/0000798/2023	NATABARA BARAL VS SAJANI ROUT	SOURENDRA KUMAR KANUNGO VS	// CIVIL JUDGE (SD),PURI(Puri) CMA/0000119/2021
72	CMP/0000799/2023	BIJAYALAXMI BISWAL VS TUNILATA NAYAK	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000029/2010
73	CMP/0000800/2023	UTKAL BUILDERS PVT. LTD, VS ASHOK KUMAR PATTNAIK	SOUMYA MISHRA VS	// () //
74	CMP/0000801/2023	PRAFULLA DASH VS NARAHARI DASH	AMIT PRASAD BOSE VS	// () //
75	CMP/0000802/2023	ASISH KUMAR JAJODIA VS PHOOLDEVI AGRAWALLA	MAHESWAR MOHANTY VS	// () //
76	CMP/0000803/2023	NAHIRUN NISHA VS ABDUL KASIM JALAL UDIN	KALINGA KESHARI MOHAPATRA VS	// () //
77	CMP/0000804/2023	CHINMAYA SAHU VS AMIT KUMAR SAHU	CHITTA RANJAN NANDA VS	// () //
78	CONTC/0004993/2023	BAPI DAS VS VISHAL DEV, I.A.S.	ADV VS	// () //
79	CONTC/0004994/2023	ASHARANI RATH VS ROHIT KUMAR LENKA, I.F.S.	ADV VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0004995/2023	SUNIL KUMAR NAYAK VS SMRUTI RANJAN PRADHAN, IAS	PRATAP KUMAR BEHERA VS	// 0 //
81	CONTC/0004996/2023	PURNA CHANDRA MANDAL VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
82	CONTC/0004997/2023	SUSANTA KUMAR MAHANA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
83	CONTC/0004998/2023	ATUL CHANDRA JENA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
84	CONTC/0004999/2023	KABITA RANI PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
85	CONTC/0005000/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION VS S. ASWATHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV VS	// 0 //
86	CONTC/0005001/2023	SRIJATA BHARATI VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// 0 //
87	CONTC/0005002/2023	CHANDAN SINGH BARIK VS PHULAMANI MURMU, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// 0 //
88	CONTC/0005003/2023	SUNIL MAHANANDA VS AJAY KUMAR BHALLA, MINISTER OF HOME AFFAIRS	MADHUMITA PANDA VS	// 0 //
89	CONTC/0005004/2023	RABI NARAYAN SAMAL VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
90	CONTC/0005005/2023	MANOJ KUMAR HARICHANDAN VS ARAVINDA AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR.	SANDHYARANI PANI VS	// 0 //
91	CONTC/0005006/2023	AMARENDRA MOHANTY	SANDHYARANI PANI	//

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		VS	VS	0
92	CONTC/0005007/2023	ARAVINDA AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR. KALYANI MOHANTA	RASHMI KANTA ACHARYA	//
		VS	VS	0
93	CONTC/0005008/2023	PURNA CHANDRA SETHI, D.E.O., KEONJHAR BIRENDRA MOHAN HARICHANDAN	SANDHYARANI PANI	//
		VS	VS	0
94	CONTC/0005009/2023	ARAVIND AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR. DHARMANANDA MISHRA	SANDHYARANI PANI	//
		VS	VS	0
95	CONTC/0005010/2023	ARAVIND AGRAWAL, COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA, BBSR. MAHAMAYA THAKURANI	ADV.	//
		VS	VS	0
96	CONTC/0005011/2023	SAMARTHA VERNA, IAS SAROJ GIRI	ADV.	//
		VS	VS	0
97	CONTC/0005012/2023	DATTATRAYA BHAUSAHEB SHINDE, IAS BIRA BARA NAYAK	ADV.	//
		VS	VS	0
98	CONTC/0005013/2023	SATYABRATA SAHU, IAS PRAKASH CHANDRA TEWARI	SUNIL KUMAR PANDA	//
		VS	VS	0
99	CONTC/0005014/2023	TAHASILDAR, BBSR JANHABI DEHURY	SUNIL KUMAR PANDA	//
		VS	VS	0
100	CONTC/0005015/2023	THE CHIEF MANAGER, STATE BANK OF INDIA, BONAI BRANCH JHADESWAR BERA	ADV.	//
		VS	VS	0
101	CONTC/0005016/2023	NIRANJAN BEHERA, OAS SK. FAKIRUDDIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
102	CONTC/0005017/2023	ASWATHI S, IAS RITANJALI MOHAPATRA	ADV.	//
		VS	VS	0

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103	CONTC/0005018/2023	G. MATHI VATHANAN, I.A.S. P.KISHOR KUMAR SUBUDHI VS	DEORANJAN KUMAR SINGH VS	// // 0
104	CONTC/0005019/2023	DEORANJAN KUMAR SINGH, AADDL. CHIEF SECY. TO GOVT., HOME DEPT. MHIR KUMAR SAHU VS	ADV. VS	// // 0
105	CONTC/0005020/2023	G. MATHI VATHANAN, IAS PRAFULLA KUMAR SAHOO VS	ADV. VS	// // 0
106	CONTC/0005021/2023	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR. TILOTTAMA DASH VS	ADV VS	// // 0
107	CONTC/0005022/2023	ASWATHY S., I.A.S. SUSHANTA KUMAR SENAPATI VS	ADV VS	// // 0
108	CONTC/0005023/2023	ASWATHY S., I.A.S. JITENDRA AICH VS	ADV. VS	// // 0
109	CONTC/0005024/2023	T.V. NARENDRAM, M.D./C.E.O., M/S. TATA STEEL LTD., JAJPUR SALIL KUMAR ACHARYA VS	CHITTARANJAN PATTNAIK VS	// // 0
110	CONTC/0005025/2023	ASWATHY S., I.A.S. P. KISHORE KUMAR SUBUDHI VS	ADV. VS	// // 0
111	CONTC/0005026/2023	DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY. TO GOVT., HOME DEPT., BBSR MAHESWAR JENA VS	ADV. VS	// // 0
112	CONTC/0005027/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BIJAYA KUMAR BISWAL VS	ADV. VS	// // 0
113	CONTC/0005028/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT., BBSR BIJAY KUMAR MISHRA VS	ADV. VS	// // 0
		SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT., BBSR		//

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114	CONTC/0005029/2023	GUNANIDHI PRADHAN VS SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT., BBSR	ADV. VS	// 0
115	CONTC/0005030/2023	ASHOK KUMAR SWAIN VS SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT., BBSR	ADV. VS	// 0
116	CONTC/0005031/2023	LAXMIDHAR SAHOO VS SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT., BBSR	ADV. VS	// 0
117	CONTC/0005032/2023	GYANARANJAN BEHERA VS ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0
118	CONTC/0005033/2023	GADADHARA SETHI VS DR. KANHU CHARAN DHIR, O.A.S.(SAG)	ADV VS	// 0
119	CONTC/0005034/2023	NAMITA PATTANAİK VS ASWATHY S, IAS	ADV. VS	// 0
120	CONTC/0005035/2023	KRUSHNA CHANDRA DAS VS PRADEEP KUMAR JENA, IAS	ADV. VS	// 0
121	CONTC/0005036/2023	SUGYAN KUMARI DEVI VS ASWATHY S, IAS	ADV. VS	// 0
122	CONTC/0005037/2023	RENU DASH VS ASWATHY S, IAS	ADV. VS	// 0
123	CONTC/0005038/2023	SHAIL KUMARI JHA VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0
124	CONTC/0005039/2023	JYOTIRMAYEE TRIPATHY VS ASWATHY S., I.A.S.	ADV VS	// 0
125	CONTC/0005040/2023	DASARATH BEHERA	ADV	//

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		VS	VS	0
126	CONTC/0005041/2023	ASWATHY S., I.A.S. BENUDHAR MALIK	ADV	//
		VS	VS	0
127	CONTC/0005042/2023	ASWATHY S., I.A.S. NARENDRA KUMAR SAHU	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
128	CONTC/0005043/2023	VISHAL KUMAR DEV, IAS PRINCIPAL SECY, FINANCE DEPTT., ODISHA, BBSR. ASRAF ALI KHAN	ADV	//
		VS	VS	0
129	CONTC/0005044/2023	ASWATHY S., I.A.S. PANCHANAN MAJHI	ADV	//
		VS	VS	0
130	CONTC/0005045/2023	ASWATHY S., I.A.S. AKSHYA KUMAR BHAL	ADV	//
		VS	VS	0
131	CONTC/0005046/2023	ASWATHY S., I.A.S. SABITA NAYAK	ADV	//
		VS	VS	0
132	CONTC/0005047/2023	ASHISH KUMAR PATIL, I.A.S. SAROJ KUMAR ROUT	ADV	//
		VS	VS	0
133	CONTC/0005048/2023	ASWATHY S., I.A.S. BHANJA KISHORE SAHOO	ADV	//
		VS	VS	0
134	CONTC/0005049/2023	ASWATHY S., I.A.S. CHINTAMANI SAHOO	ADV	//
		VS	VS	0
135	CONTC/0005050/2023	ASWATHY S., I.A.S. ABHIMANYU NAYAK	ADV	//
		VS	VS	0
136	CONTC/0005051/2023	ASWATHY S., I.A.S. SNEHALATA PATI	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ASWATHY S., I.A.S.		//
137	CONTC/0005052/2023	ASFAQ HOSSAIN KHAN VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
138	CONTC/0005053/2023	JOGENDRA NATH DANDASENA VS	ADV VS	// 0
		PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//
139	CONTC/0005054/2023	TAPASWINI BEHERA VS	ADV. VS	// 0
		RUPABHANU MISHRA, C.D.M.O. AND P.H.O., MAYURBHANJ		//
140	CONTC/0005055/2023	BHABANI SHANKAR NAIK VS	ADV VS	// 0
		DR. JAHAN ARA BEGUM, PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA		//
141	CONTC/0005056/2023	SURENDRANATH MOHANTA VS	ADV. VS	// 0
		NARAYAN MADHAI, C.E.O., MAYURBHANJ CENTRAL CO OPERATIVE BANK LTD., MAYURBHANJ		//
142	CONTC/0005057/2023	SUJATA DAS VS	ADV. VS	// 0
		ASWATHY S, IAS		//
143	CONTC/0005058/2023	SUJATA DAS VS	ADV. VS	// 0
		ASWATHY S, IAS		//
144	CONTC/0005059/2023	MAMATA MOHARANA VS	ADV VS	// 0
		PARTHA SARATHY DASH, PUNJAB NATIONAL BANK, CUTTACK		//
145	CONTC/0005060/2023	NARENDRA KUMAR BARIK VS	ADV. VS	// 0
		ARAVIND AGRAWAL, IAS		//
146	CONTC/0005061/2023	MINATI KUMARI NAYAK VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
147	CONTC/0005062/2023	RAMESH CHANDRA PADHY VS	ADV. VS	// 0
		ASWATHY S, IAS		//

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148	CONTC/0005063/2023	KRUSHNA CHANDRA SWAIN VS MANAS RANJAN BHOI,TAHASILDAR,CUTTACK SADAR	ADV VS	// 0 //
149	CONTC/0005064/2023	GOPAL CHARAN PALATASINGH VS DR. JANMEJAY SAHU, O.A.S.	ADV VS	// 0 //
150	CONTC/0005065/2023	MANORANJAN PARIDA VS RIZWANA KAWKAB, EXECUTIVE OFFICER, KHURDA MUNICIPALITY, BBSR	ADV. VS	// 0 //
151	CONTC/0005066/2023	ASHOK KUMAR ACHARYA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
152	CONTC/0005067/2023	DAMAYANTI SWAIN VS SIDHESWAR BALIRAM BONDAR, COLLECTOR, BHADRAK	ADV. VS	// 0 //
153	CONTC/0005068/2023	SK. ABDUL GAFFAR VS SULTAN KHAN, CHIEF EXECUTIVE OFFICER, OLD SECRETARIAT, CUTTACK	ADV VS	// 0 //
154	CONTC/0005069/2023	NIRANJAN NAYAK VS ASWATHI S., IAS	ADV. VS	// 0 //
155	CONTC/0005070/2023	MANJULATA DASH VS ASWATHI S, IAS	ADV. VS	// 0 //
156	CONTC/0005071/2023	PRAKASH CHANDRA BHOI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
157	CONTC/0005072/2023	ALEKHA SAHOO VS ASWATHI S, IAS	ADV. VS	// 0 //
158	CONTC/0005073/2023	SRINIBAS NANDA VS ASWATHI S, IAS	ADV VS	// 0 //
159	CONTC/0005074/2023	MANORANJAN SAHOO	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0005075/2023	SATYA RANJAN SAHOO, I.A.S. RABINDRANATH PAIKARAY	ADV.	//
		VS	VS	0
161	CONTC/0005076/2023	ASWATHI S, IAS TARINI PRASAD BOITEI	ADV	//
		VS	VS	0
162	CONTC/0005077/2023	ASWATHY S., I.A.S. SWARNALATA PATTANAIAK	ADV.	//
		VS	VS	0
163	CONTC/0005078/2023	ASWATHI S, IAS JAYANTI CHHOTARAY	ADV.	//
		VS	VS	0
164	CONTC/0005079/2023	ASWATHI S, IAS MAYADHAR SUNDARAY	G.K. NANDA	//
		VS	VS	0
165	CONTC/0005080/2023	ASWATHI S., I.A.S. MUKTESWAR DAS	ADV	//
		VS	VS	0
166	CONTC/0005081/2023	ASWATHI S., I.A.S. PRAMILA MUDULI	ADV.	//
		VS	VS	0
167	CONTC/0005082/2023	MANAS RANJAN JENA, D.E.O., MALKANGIRI SATYABADI PARIDA	ADV	//
		VS	VS	0
168	CONTC/0005083/2023	ASWATHI S., I.A.S. SARAT CHANDRA SAHOO	ADV	//
		VS	VS	0
169	CONTC/0005084/2023	ASWATHI S., I.A.S. MANOJ KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
170	CONTC/0005085/2023	MANAS RANJAN JENA, D.E.O., MALKANGIRI SANJUKTA BEHERA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0005086/2023	MANAS RANJAN JENA, D.E.O., MALKANGIRI KAMAL LOCHAN SAMAL VS	ADV VS	// // ()
172	CONTC/0005087/2023	MANAS RANJAN JENA, DISTRICT EDUCATION OFFICER, MALKANGIRI PRAFULLA CHANDRA NAYAK VS	ADV VS	// // ()
173	CONTC/0005088/2023	ANU GARG, I.A.S. ODISHA ABHIBHABAK MAHASANGHA/ODISHA PARNESHILDI/ANU CHOUDHURY VS	ANU CHOUDHURY VS	// // ()
174	CRLA/0000796/2023	ASWATHI S, IAS JAGAN @ JAGANNATH SWAIN VS	SARADA PRASAD DASH VS	// GOP /275 /2023 ()
175	CRLA/0000797/2023	STATE OF ODISHA CHITTARANJAN BEHERA VS	TUSAR KUMAR MISHRA VS	// CUTTACK VIGILANCE /4 /2021 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)
176	CRLA/0000798/2023	STATE OF ODISHA(VIG) NIRANJAN MOHARANA VS	SUSANTA KUMAR ROUT VS	GR/0000003/2021 KANKADAHAD /115 /2020 ()
177	CRLA/0000799/2023	STATE OF ODISHA JAGANNATH NAIK VS	BIJAYA KUMAR BEHERA 1 VS	// JHARPOKHARIA /3 /2019 ()
178	CRLA/0000800/2023	STATE OF ODISHA SANJU CHETTY VS	AMLAN SHAKTI PAUL VS	// JEYPORE MAHILA /27 /2016 ()
179	CRLA/0000801/2023	STATE OF ODISHA GAGAN PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// KOTOAGARH /43 /2018 ()
180	CRLA/0000802/2023	STATE OF ODISHA BIPRA SAHU @ BIPRA PRADHAN SAHU VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /4 /2020 ()
181	CRLA/0000803/2023	STATE OF ODISHA PAPU @ CHANTU @ SUBRAT PRADHAN VS	BISWAJIT NAYAK VS	// HANDAPA /66 /2018 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000804/2023	PURUSOTTAM SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	PURUNAKOTE /22 /2008 () //
183	CRLA/0000805/2023	VISHAL SOM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /485 /2020 () //
184	CRLA/0000806/2023	GANIA @ GANESWAR KHUNTIA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /297 /2020 () //
185	CRLLP/0000046/2023	AKHAYA KUMAR ROUT VS ASHOK KUMAR UTTARSINGH MOHAPATRA	SANJIB SWAIN VS	/ /0 () //
186	CRLMA/0000260/2023	SATYA NARAYAN ACHARY VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	PATNAGARH /28 /2008 () //
187	CRLMA/0000261/2023	ROUSHAN BEGUM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ /0 () //
188	CRLMA/0000262/2023	MONFI KUMAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KESINGA /408 /2021 () //
189	CRLMA/0000263/2023	UMAKANTA SAHOO VS STATE OF ODISHA	adv. VS	MARKAT NAGAR /57 /2021 () //
190	CRLMA/0000264/2023	SAGARA MEHERA VS STATE OF ODISHA	ADV. VS	SUBALAYA /20 /2021 () //
191	CRLMA/0000265/2023	UMASANKAR NAYAK VS LAXMI PRIYA MUNDA	ADV. VS	/ /0 () //
192	CRLMA/0000266/2023	DINABANDHU SETHI VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /36 /2003 () //
193	CRLMA/0000267/2023	PRADEEP KUMAR BEHERA	ADV	MAHILA P.S. BUXIBAZAR /2 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003156/2023	STATE OF ODISHA RAJENDRA PRASAD	JUGALA KISHORE PANDA	// BAISINGA /188 /2022
		VS	VS	()
195	CRLMC/0003157/2023	STATE OF ODISHA DHEEREN KUMAR SAHU @ DHIREN SAHU	AKSHAYA KUMAR SAHOO	// /230 /2022
		VS	VS	()
196	CRLMC/0003158/2023	STATE OF ODISHA OREX MINERALS LTD., WEST BENGAL	SUDEEP KUMAR SARANGI	// / /0
		VS	VS	()
197	CRLMC/0003159/2023	STATE OF ODISHA CHANDAN KHATUA	PRIYA RANJAN SINGH	// TUMUSINGA /134 /2023
		VS	VS	()
198	CRLMC/0003160/2023	STATE OF ODISHA MILAN KUMAR DASH	SANTOSH CHANDRA ATABUDHI	// DHANUPALI /17 /2023
		VS	VS	()
199	CRLMC/0003161/2023	STATE OF ODISHA RAMAKANTA BHAL	BHABANI SANKAR DAS	// BANSADA /132 /2022
		VS	VS	EXECUTIVE MAGISTRATE CUM TAHASILDAR, CHANDBALI(Bhadrak)
200	CRLMC/0003162/2023	STATE OF ODISHA CHHABI@CHABIRA BENIA	TUKUNA KUMAR MISHRA	CRMC/0000388/2022 BORIGUMMA /96 /2019
		VS	VS	()
201	CRLMC/0003163/2023	STATE OF ODISHA BIKASH RAM@ VIKASH RAM	BHARAT BHUSAN ROUSTRAY	// UDITNAGAR /204 /2023
		VS	VS	()
202	CRLMC/0003164/2023	STATE OF ODISHA YENUGUTALA MOTILAL	RAMACHANDRA PANIGRAHY	// RAYAGADA TOWN /208 /2022
		VS	VS	()
203	CRLMC/0003165/2023	STATE OF ODISHA SK. BABU @ BAREN BABU	SMRUTI RANJAN ROUT	// JAGATPUR /42 /2023
		VS	VS	()
204	CRLMC/0003166/2023	STATE OF ODISHA SANGRAM KISHORE MOHANTY	KISHORE KUMAR MISHRA	// CHAMAKHANDI /251 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001439/2023	STATE OF ODISHA BASANTA KUMAR MOHARATHY VS SMITA MOHARATHY	PARSURAM PARIJA VS	// /0 ()
206	CRLMP/0001440/2023	SHASHIBHUSHAN NATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()
207	CRLMP/0001441/2023	ELA RANI PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()
208	CRLMP/0001442/2023	NARGIS RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()
209	CRLMP/0001443/2023	SATYAJIT ROUTRAY VS STATE OF ODISHA	ARJEET MISHRA VS	// /0 ()
210	CRLMP/0001444/2023	KARUNAKAR MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// /0 ()
211	CRLMP/0001445/2023	DILLIP MISHRA VS STATE OF ODISHA	DEBABRATA RATH VS	// /0 ()
212	CRLMP/0001446/2023	PRADIP SWAIN VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	// /0 ()
213	CRLMP/0001447/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// /0 ()
214	CRLMP/0001448/2023	BHAGYADHAR MANTRI VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// /0 ()
215	CRLMP/0001449/2023	RABINDRA SAMAL VS IIC MAHANGA POLICE STATION, CUTTACK	KAMALAKANTA MOHANTY VS	// MAHANGA /125 /2019 ()

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216	CRLMP/0001450/2023	DUTEE CHAND VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	//0 0 //
217	CRLMP/0001451/2023	GAYATRI MOHANTY VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	//0 0 //
218	CRLMP/0001452/2023	BHAGABAN PATRA VS STATE OF ODISHA	SURYAKANTA PALAI VS	//0 0 //
219	CRLMP/0001453/2023	DHANANJAYA SABAT VS THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BBSR	DEBASISH PATNAIK VS	//0 0 //
220	CRLREV/0000375/2023	DEEPU SETHI @ DIPU @ BALIA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /141 /2022 0 //
221	CRLREV/0000376/2023	ASIT KUMAR MOHANTA VS ARADHANA MOHANTA	DR. BINODA KUMAR MISHRA VS	//0 0 //
222	CRLREV/0000377/2023	MINATI MOHAPATRA VS SANJEEB KUMAR POTHAL	PRAKASH RANJAN BARIK VS	//0 0 //
223	FAO/0000325/2023	BIMALA MAJHI VS UNION OF INDIA	SHIB SHANKAR MOHANTY VS	// 0 //
224	ITA/0000079/2023	M/S SULTAN ENTERPRISES PVT. LTD. VS PRINCIPAL COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //
225	MACA/0000708/2023	DINABANDHU SABAR VS D.M., NEW INDIA ASSURANCE CO. LTD., GANJAM	BHARAT JALLI VS	// 0 //
226	MACA/0000709/2023	G. INDIRA DORA VS THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	BHARATA JALLI VS	// 0 //
227	MACA/0000710/2023	LAXMIPRIYA DAS	SUSANT KUMAR MOHANTY	//

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		VS	VS	0
228	MACA/0000711/2023	MANDURANI MOHAPATRA		//
		ANIRUDHA SAMANTA	SUSANT KUMAR MOHANTY	//
		VS	VS	0
229	MACA/0000712/2023	ASHOK KUMAR DAS		//
		D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR	PRASANTA KUMAR MAHALI	//
		VS	VS	0
230	MACA/0000713/2023	SANJUKTA SAHU		//
		RABINDRA KUMAR BEJ @ GUNDICHA BEJ	DEBASISH PATNAIK	//
		VS	VS	0
		MANAGER OSL LOGISTICSC		//
231	MATA/0000229/2023	SAGARIKA BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		TAPAS KUMAR BEHERA		//
232	MATA/0000230/2023	SAMPA BOSE @ GHOSH	BIJAYA KUMAR MISHRA	//
		VS	VS	0
		PRABIR GHOSH		//
233	MATA/0000231/2023	DEBASISH DAS	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		BHAGYALAXMI DEVI		//
234	RPFAM/0000219/2023	SUMANT BEHERA	BIDYADHAR MANSINGH	//
		VS	VS	0
		SUBHRAPATI SAHU		//
235	RPFAM/0000220/2023	LIPI RANI CHAND	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		DIPTI RANJAN DASH		//
236	RSA/0000311/2023	BHANJA DAS	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		ALEKH DAS		//
237	RSA/0000312/2023	GYANENDRA SHARMA	JYOTI RANJAN DEO	//
		VS	VS	0
		RATAN PRAVA SHARMA		//
238	RSA/0000313/2023	CHANCHALA KUMARI SAHOO	BIBEKANANDA BHUYAN	//
		VS	VS	0

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239	RSA/0000314/2023	SMARANIKA SAHOO CHANCHALA KUMARI SAHOO VS	BIBEKANANDA BHUYAN VS	// // ()
240	RVWPET/0000307/2023	SMARNIKA SAHOO M.D., ORISSA LIFT IRRIGATION CORPN. LTD. VS	SATYABRATA MOHANTY (1) VS	// // ()
241	RVWPET/0000308/2023	O.A.T., CUTTACK KANAK LATA BARIK VS	KARUNA KAR NAYAK VS	// // ()
242	TRP(C)/0000232/2023	STATE OF ODISHA SANTOSHI PRADHAN VS	CHEERA RANJAN SATAPATHY VS	// // ()
243	WA/0001677/2023	RAGHUNATH NANDI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
244	WA/0001678/2023	PRAMOD KUMAR PATRA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ,A.S.C VS	// // ()
245	WA/0001679/2023	JHASKETAN BAGARTI COMMISSIONER CUM- PRINCIPAL SECRETARY,FOOD SUPPLIES AND MISNRMICRA WELFARE DEPTT. VS	DIPRIKESHAN MISHRA VS	// // ()
246	WA/0001680/2023	TRINATH SAHU STATE OF ODISHA VS	SATYA SUNDAR KANUNGO, A.G.A. VS	// // ()
247	WA/0001681/2023	DAMODAR PANIGRAHI SANTOSH KUMAR PUJARI VS	PRASANNA KUMAR DASH VS	// // ()
248	WA/0001682/2023	ORIENTAL BANK OF COMMERCE, BILT, CHOUDWAR BRANCH STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
249	WA/0001683/2023	RABINDRA KUMAR BHUYAN STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
		SUBHASISH TRIPATHY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WA/0001684/2023	PARBATI ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
251	WA/0001685/2023	JAMUNABAI SAHU @ JAMUNA SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
252	WA/0001686/2023	KALPANA DEEP @ KALPANA KULDEEP VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
253	WA/0001687/2023	STATE OF ODISHA VS PARBATI SAHOO	PRAVAT KUMAR MUDULI.A.G.A VS	// 0 //
254	WA/0001688/2023	PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.S.P BABU,A.G.A VS NIRANJAN PANDA (A)	VS	// 0 //
255	WA/0001689/2023	O.U.A.T., BBSR VS OUAT WORKERS UNION, BBSR	AVIJIT PAL VS	// 0 //
256	WA/0001690/2023	STATE OF ODISHA VS AJIT KUMAR RAY	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
257	WA/0001691/2023	STATE OF ODISHA VS PARTHA SARTHI DASH	SASWAT DAS,A.G.A VS	// 0 //
258	WA/0001692/2023	PRAMOD KUMAR DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
259	WA/0001693/2023	PRABHUDARSAN SAHOO VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
260	WA/0001694/2023	ANSHUMAN SUBUDHI VS SUDIPTA PRIYADARSHINI	RABINDRA NATH PRUSTY VS	// 0 //
261	WA/0001695/2023	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/0001696/2023	DAMODAR BISWAL STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//
		VS	VS	0
263	WA/0001697/2023	BAISHNAB CHARAN JENA STATE OF ODISHA	TAPAS KUMAR PRAHARAJ, S.C.	//
		VS	VS	0
264	WA/0001698/2023	LAXMAN KUMAR PATTANAYAK STATE OF ODISHA	PURNA CHANDRA DAS, ASC	//
		VS	VS	0
265	WA/0001699/2023	DAMODAR MOHANTY STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
266	WP(C)/0022991/2023	SUNAKAR SHARMA FALGUNI NAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
267	WP(C)/0022992/2023	STATE OF ODISHA TAPAN KUMAR OJHA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
268	WP(C)/0022993/2023	STATE OF ODISHA RAM CHANDRA HANSDA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
269	WP(C)/0022994/2023	STATE OF ODISHA RANJULATA BEHERA	ASHOK KUMAR APAT	//
		VS	VS	0
270	WP(C)/0022995/2023	COLLECTOR, JAGATSINGHPUR SANJIB PATNAIK	CHITRASEN PARIDA	//
		VS	VS	0
271	WP(C)/0022996/2023	CENTRAL BOARD OF DIRECT TAXES CBDT, DEPT. OF REVENUE, NEW DELHI SEBANANDA PADHAN	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
272	WP(C)/0022997/2023	STATE OF ODISHA JATINDRA KUMAR PANDA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022998/2023	STATE OF ODISHA SARAT CHANDRA PANDA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
274	WP(C)/0022999/2023	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
275	WP(C)/0023000/2023	STATE OF ODISHA RENUBALA SAMANTARAY VS	KRISHNA CHANDRA SAHU VS	// // ()
276	WP(C)/0023001/2023	STATE OF ODISHA SUBRAT SAHU VS	AMBUJA KUMAR DAS VS	// // ()
277	WP(C)/0023002/2023	STATE OF ODISHA M/S PRADHAN INDUSTRIES LTD., JAJPUR VS	HIMANSU SEKHAR DEO VS	// // ()
278	WP(C)/0023003/2023	CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE ARATI BEHERA VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
279	WP(C)/0023004/2023	STATE TAX OFFICER, CT AND GST, KEONJHAR MD. SHAMIM VS	SUSANTA KUMAR BARAL VS	// // ()
280	WP(C)/0023005/2023	STATE OF ODISHA RADHAKANTA GIRI VS	ARJEET MISHRA VS	// // ()
281	WP(C)/0023006/2023	STATE OF ODISHA BAISHNAB CHARAN MOHANTY VS	BISWANATH BEHERA VS	// // ()
282	WP(C)/0023007/2023	STATE OF ODISHA PRANAYA KUMAR SINGH VS	TUSHAR KANTA NAYAK VS	// // ()
283	WP(C)/0023008/2023	STATE OF ODISHA RABINARAYAN NATH VS	TUSHAR KANTA NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023009/2023	HARINARAYAN PATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	WP(C)/0023010/2023	PRADIP KUMAR NAYAK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
286	WP(C)/0023011/2023	NABA KISHORE BARAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
287	WP(C)/0023012/2023	SUMANTA SABAR VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// 0 //
288	WP(C)/0023013/2023	JEEBAN JYOTI SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
289	WP(C)/0023014/2023	DR. NIMAI CHARAN MISHRA VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// 0 //
290	WP(C)/0023015/2023	DEBAKI BISWAL VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
291	WP(C)/0023016/2023	PRADIP KUMAR JENA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
292	WP(C)/0023017/2023	TRILOKI DASH VS COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK	SHARADA PATTANAYAK VS	// 0 //
293	WP(C)/0023018/2023	M/S. VISHWA INFRASTRUCTURES AND SERVICES PVT.LTD. VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	DILIP KUMAR DEB VS	// 0 //
294	WP(C)/0023019/2023	ASWINI KUMAR BEHERA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
295	WP(C)/0023020/2023	PRASAN KUMAR DEHURY	ARABINDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023021/2023	M/S. VISHWA INFRASTRUCTURE AND SERVICES PVT LTD	DILIP KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023022/2023	MOHAN CHARAN MOHANTY	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0023023/2023	CHANDRASEKHAR CHAND	BISWAJIT PASAYAT	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0023024/2023	PANKAJ NAYAK	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023025/2023	SUMITRA BEHERA	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0023026/2023	BANAMALI SAHU	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023027/2023	SANJAY KUMAR MIRDHA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0023028/2023	SABARA BISWAL	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023029/2023	MANAS KUMAR DHAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0023030/2023	SAHADEV MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023031/2023	PRATAP KUMAR RATHA	TRILOCHAN DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0023032/2023	STATE OF ODISHA SWARNAPRAVA SWAIN VS	DHANESWAR BEHERA VS	// // ()
308	WP(C)/0023033/2023	STATE OF ODISHA SUSIL KUMAR BARAL VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0023034/2023	STATE OF ODISHA MOHENDRA KUMAR BEHERA VS	SANDHYARANI PANI VS	// // ()
310	WP(C)/0023035/2023	THE SECY, DEPTT. OF HIGHER EDU, ODISHA NITYANANDA DAS VS	DHANESWAR BEHERA VS	// // ()
311	WP(C)/0023036/2023	STATE OF ODISHA SANGITA DAS MOHAPATRA VS	RAMA CHANDRA JENA VS	// // ()
312	WP(C)/0023037/2023	UNION OF INDIA PARSURAM SAHOO VS	MANORANJAN MISHRA VS	// // ()
313	WP(C)/0023038/2023	STATE OF ODISHA RAJANIRANI MOHANTA VS	DHANESWAR BEHERA VS	// // ()
314	WP(C)/0023039/2023	STATE OF ODISHA BAMADEV MOHANTY VS	DHANESWAR BEHERA VS	// // ()
315	WP(C)/0023040/2023	STATE OF ODISHA AMULYA KUMAR RAY VS	DHANESWAR BEHERA VS	// // ()
316	WP(C)/0023041/2023	STATE OF ODISHA DASARATH CHOUDHURY VS	SIBA PRASAD PATRA VS	// // ()
317	WP(C)/0023042/2023	MAHANADI COALFIELDS LTD., SAMBALPUR JAYANTI PRUSTY VS	DHANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0023043/2023	BIBHUTI BHUSAN MAHARATHI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
319	WP(C)/0023044/2023	SUBHAKANTA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
320	WP(C)/0023045/2023	BATAKRUSHNA ACHARYA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
321	WP(C)/0023046/2023	KEDAR CHARAN BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
322	WP(C)/0023047/2023	SHANTILATA MAHARATHI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
323	WP(C)/0023048/2023	BINAYA RANJAN PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
324	WP(C)/0023049/2023	KISHORE KUMAR PARIDA VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
325	WP(C)/0023050/2023	PRADIP KUMAR PATRNAIK VS STATE OF ODISHA	SABYASACHI PANDA VS	// 0 //
326	WP(C)/0023051/2023	MANA RANJAN KAR VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
327	WP(C)/0023052/2023	M/S S.C.N.S. BUILDERS PVT. LTD., SUNDERGARH VS THE COLLECTOR, JHARSUGUDA	GIRIDHARI SINGH VS	// 0 //
328	WP(C)/0023053/2023	CHITTARANJAN MOHANTY VS ACHARYA HARIHAR P.G. INSTITUTE OF CANCER, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
329	WP(C)/0023054/2023	AJIT KUMAR BISWAL	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0023055/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA TATA MOTORS FINANCE SOLUTION LTD., BBSR	VS PRAKASH KUMAR MISHRA	// //
		VS	VS	0
331	WP(C)/0023056/2023	STATE OF ODISHA SANKARSAN PRADHAN	VS BHABANI PRASAD MOHANTY	// //
		VS	VS	0
332	WP(C)/0023057/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA JAYANTI ROUT	VS BHABANI PRASAD MOHANTY	// //
		VS	VS	0
333	WP(C)/0023058/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S KUNAL SURGICAL AND PHARMACEUTICALS, Bhubaneswar	VS BHABANI PRASAD MOHANTY	// //
		VS	VS	0
334	WP(C)/0023059/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA ARNAPURNA SAHOO	VS KISHORE KUMAR MISHRA	// //
		VS	VS	0
335	WP(C)/0023060/2023	STATE OF ODISHA SUROJ BEHERA	VS KANANBALA ROY CHOUDHURY	// //
		VS	VS	0
336	WP(C)/0023061/2023	THE COMMNR., CT AND GST, ODISHA SRIKRUSHNA PRADHAN	VS DEBABRATA RATH	// //
		VS	VS	0
337	WP(C)/0023062/2023	STATE OF ODISHA LINGARAJ KISHAN	VS KAUSHIK SWAIN	// //
		VS	VS	0
338	WP(C)/0023063/2023	STATE OF ODISHA JAYA KUMAR PRUSTY	VS DEEPAK KUMAR MOHAPATRA	// //
		VS	VS	0
339	WP(C)/0023064/2023	STATE OF ODISHA PRASANTA KUMAR PRADHAN	VS JAYANTA KUMAR MAJHI	// //
		VS	VS	0
340	WP(C)/0023065/2023	STATE OF ODISHA SABITA SAHOO	VS SURESH KUMAR PANDA	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0023066/2023	STATE OF ODISHA KRUTIBAS SAMAL VS	SRIDHAR RATH VS	// // ()
342	WP(C)/0023067/2023	STATE OF ODISHA HAREKRUSHNA NATH VS	PARTHA SARATHI DAS VS	// // ()
343	WP(C)/0023068/2023	STATE OF ODISHA MAHENDRA KUMAR TRIPATHY VS	SAROJ KUMAR DASH VS	// // ()
344	WP(C)/0023069/2023	STATE OF ODISHA PRAVABATI RAY VS	SUBHASREE MOHANTY VS	// // ()
345	WP(C)/0023070/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	ANIL KUMAR DAS VS	// // ()
346	WP(C)/0023071/2023	STATE OF ODISHA KRUSHNA CHANDRA BHOI VS	ANIL KUMAR DAS VS	// // ()
347	WP(C)/0023072/2023	STATE OF ODISHA DR. AMRITA PRADHAN VS	AVIJIT MISHRA VS	// // ()
348	WP(C)/0023073/2023	STATE OF ODISHA SATYABADI SAHU VS	SATYABRATA PANDA VS	// // ()
349	WP(C)/0023074/2023	STATE OF ODISHA SUNIL KUMAR MISHRA VS	NIHAL RATH VS	// // ()
350	WP(C)/0023075/2023	STATE OF ODISHA KABIRAJ BAGARTY VS	BINOD KUMAR HATI VS	// // ()
351	WP(C)/0023076/2023	STATE OF ODISHA FAKIR MOHAN RATHA VS STATE OF ODISHA	NIHAL RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0023077/2023	CHAITAN KANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
353	WP(C)/0023078/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
354	WP(C)/0023079/2023	S.K.DAUD ALI VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
355	WP(C)/0023080/2023	BASANTI DAS VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
356	WP(C)/0023081/2023	HEMANTA BHUE VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
357	WP(C)/0023082/2023	DAMAYANTI SAHOO VS STATE OF ODISHA	AKHAYA KUMAR NAYAK VS	// 0 //
358	WP(C)/0023083/2023	ABHAY KUMAR KHUNTIA VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
359	WP(C)/0023084/2023	SUBASH CHANDRA PARIDA VS AUTHORIZED OFFICER, CANARA BANK, BBSR	TUSHAR KUMARA MISHRA VS	// 0 //
360	WP(C)/0023085/2023	DR. MANAS RANJAN BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
361	WP(C)/0023086/2023	M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD. VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
362	WP(C)/0023087/2023	PRATIMA NAYAK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
363	WP(C)/0023088/2023	KAIRI PRADHAN	SUBRAT KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0023089/2023	NARASINGH MEHER	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0023090/2023	JARKA MUNDA	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0023091/2023	KISHORE KUMAR BEHERA	PRADEEP KUMAR DAS	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
367	WP(C)/0023092/2023	DEBENDRANATH SHARMA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
368	WP(C)/0023093/2023	SUSANTA KUMAR GAAN	CHEERA RANJAN SATAPATHY	//
		VS	VS	0
		TAHASILDAR, TANGI		//
369	WP(C)/0023094/2023	SANTOSH KUMAR SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0023095/2023	GADADHARA BEHERA	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0023096/2023	SIRAJUDDIN AHEMAD	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0023097/2023	M/S CHITTARANJAN ROUT, CUTTACK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
373	WP(C)/0023098/2023	LAXMIDHAR DAS	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0023099/2023	ASHOK KUMAR PANDA	CHITTARANJAN PATTTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0023100/2023	STATE OF ODISHA PRADIP KUMAR SAHOO VS	RAVI SHANKAR SAMAL VS	// // ()
376	WP(C)/0023101/2023	STATE OF ODISHA BRAJENDRA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0023102/2023	STATE OF ODISHA SATYA PRIYA BEHERA VS	SANJIB KUMAR SAHU VS	// // ()
378	WP(C)/0023103/2023	DIRECTOR OF ESTATES DEPT. OF GENERAL ADMINISTRATION, GOVT. OF ODISHA, BBSR KAILASH CHANDRA JENA VS	MAHESWAR MOHANTY VS	// // ()
379	WP(C)/0023104/2023	STATE OF ODISHA BHANUMATI JENA VS	MAHESWAR MOHANTY VS	// // ()
380	WP(C)/0023105/2023	STATE OF ODISHA NILAMANI PUROHIT VS	DURGESH NARAYAN RATH VS	// // ()
381	WP(C)/0023106/2023	STATE OF ODISHA SVR PKP BUILDCON PVT. LTD., GANJAM VS	NALINI KANTA DASH VS	// // ()
382	WP(C)/0023107/2023	M/S MERCEDES BENZ FINANCIAL SERVICES INDIA PVT. LTD., CHENNAI SUDARSAN JENA VS	MAHESWAR MOHANTY VS	// // ()
383	WP(C)/0023108/2023	STATE OF ODISHA DHARANI JENA @ DHARANIDHAR JENA VS	MAHESWAR MOHANTY VS	// // ()
384	WP(C)/0023109/2023	STATE OF ODISHA DEBASIS DAS VS	SANTOSH KUMAR DWIVEDY VS	// // ()
385	WP(C)/0023110/2023	STATE OF ODISHA SISIR JENA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0023111/2023	CHITTARANJAN SHARMA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
387	WP(C)/0023112/2023	SVR PKP BUILDCON PVT. LTD., GANJAM VS M/S MERCEDES BENZ FINANCIAL SERVICES INDIA PVT. LTD., CHENNAI	NALINI KANTA DASH VS	// 0 //
388	WP(C)/0023113/2023	BIKRAM SAHU VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
389	WP(C)/0023114/2023	SURYAKANTA ACHARYA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
390	WP(C)/0023115/2023	GANESH SINGH MOHANTA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
391	WP(C)/0023116/2023	RATIRANJAN SAHOO VS RAJTILAK GHOSAL	NALINI KANTA DASH VS	// 0 //
392	WP(C)/0023117/2023	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
393	WP(C)/0023118/2023	RABINDRA KUMAR MANGARAJ VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
394	WP(C)/0023119/2023	KIRTI NARAYAN SARANGI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
395	WP(C)/0023120/2023	MANORANJAN PANDIT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
396	WP(C)/0023121/2023	DULLAVA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
397	WP(C)/0023122/2023	SUSHANTA KUMAR DAS	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0023123/2023	STATE OF ODISHA A.SHAYMAGHANA	PRASANTA KUMAR NANDA	//
		VS	VS	0
399	WP(C)/0023124/2023	STATE OF ODISHA PARIMAL GARU	SUBAS CHANDRA DAS	//
		VS	VS	0
400	WP(C)/0023125/2023	STATE OF ODISHA T. APARAJITA SARAFF	ASHOK KUMAR DAS	//
		VS	VS	0
401	WP(C)/0023126/2023	STATE OF ODISHA SAHEB @ SAIBANI BISWAL	MANOJ KUMAR PANDA	//
		VS	VS	0
402	WP(C)/0023127/2023	JAMI RAMAKRUSHNA PRUSTY DUSASAN SAHOO	DILIP KUMAR SAHU	//
		VS	VS	0
403	WP(C)/0023128/2023	CHIEF GENERAL MANAGER, NATIONAL THERMAL POWER CORP. LTD., KANIHA JATINDRA SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
404	WP(C)/0023129/2023	STATE OF ODISHA AGADHU BEHERA	ASHOK KUMAR DAS	//
		VS	VS	0
405	WP(C)/0023130/2023	STATE OF ODISHA BRAJA KISHORE PATRA	MANASI DAS	//
		VS	VS	0
406	WP(C)/0023131/2023	STATE OF ODISHA BIJAYA KUMAR PADHAN	UDIT RANJAN JENA	//
		VS	VS	0
407	WP(C)/0023132/2023	STATE OF ODISHA PUNYA BEHERA	ASHOK KUMAR DAS	//
		VS	VS	0
408	WP(C)/0023133/2023	STATE OF ODISHA M. NILIMA PATRO	ASHOK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0023134/2023	STATE OF ODISHA SANJAYA KUMAR SAHU VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0023135/2023	STATE OF ODISHA HRUDAYA CHANDRA NAIK VS	DILIP KUMAR SAHU VS	// // ()
411	WP(C)/0023136/2023	CHIEF GENERAL MANAGER, NATIONAL THERMAL POWER CORP. LTD., KANIHA SURYAKANTA MAJHI VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0023137/2023	STATE OF ODISHA SOMANATH SAHANI VS	KAUSHIK SWAIN VS	// // ()
413	WP(C)/0023138/2023	STATE OF ODISHA ALPANA CHHOTRAY VS	SUVASHISH PATTANAIK VS	// // ()
414	WP(C)/0023139/2023	SUJIT KUMAR DALEI SARASWATI RATH VS	BHARAT BHUSAN ROUTHAY VS	// // ()
415	WP(C)/0023140/2023	SECY. BSE, CUTTACK PRAKASH CHANDRA MALIK VS	LAXMAN BHOI VS	// // ()
416	WP(C)/0023141/2023	GOVT. OF ODISHA GODABARISH SAMANTASINGHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0023142/2023	STATE OF ODISHA DULEI NAIK VS	SADASIVA PATRA VS	// // ()
418	WP(C)/0023143/2023	STATE OF ODISHA TANKADHAR MAHALA VS	TUSAR KANTA MAHANTA VS	// // ()
419	WP(C)/0023144/2023	STATE OF ODISHA JANAKI BALLAV PATNAIK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0023145/2023	BASANTI DAS VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
421	WP(C)/0023146/2023	MIR SAMIRUDDIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
422	WP(C)/0023147/2023	DROUPADI PRADHAN VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
423	WP(C)/0023148/2023	SUBHENDU @ SUBENDU KUMAR SUBUDHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
424	WP(C)/0023149/2023	SARADA PRASAN MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
425	WP(C)/0023150/2023	JAYANTA BEHRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
426	WP(C)/0023151/2023	OMM SAI W.S.H.G, BHADRAK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
427	WP(C)/0023152/2023	BRUNDABAN SANKHUA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
428	WP(C)/0023153/2023	PADMA CHARANA JENA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
429	WP(C)/0023154/2023	ALISA ANCHAL PATTANAIAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
430	WP(C)/0023155/2023	SURYA MOHAN DAS VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
431	WP(C)/0023156/2023	TAPASWINI MOHANTY	PRASANTA KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0023157/2023	MANORANJAN RAJ SUBHADINI DAS @ SUBHADINI BEHERA	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
433	WP(C)/0023158/2023	STATE OF ODISHA JAYANTA KISHORE RAY	SIBA SHANKAR MOHANTY	//
		VS	VS	0
434	WP(C)/0023159/2023	BHAGABAN PATRA PRABAS KUMAR BARDHAN	RANJAN KUMAR BEHERA	//
		VS	VS	0
435	WP(C)/0023160/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA	SUSANTA KUMAR BARAL	//
		VS	VS	0
436	WP(C)/0023161/2023	STATE OF ODISHA MRUTYUNJAYA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
437	WP(C)/0023162/2023	STATE OF ODISHA MD. SANWASE	RAJJEET ROY	//
		VS	VS	0
438	WP(C)/0023163/2023	ESTATE OFFICER, SECTOR-2, SUNDARGARH GOURA CHARAN MEHER	SARITA PANDA	//
		VS	VS	0
439	WP(C)/0023164/2023	STATE OF ODISHA SURENDRA KALIA	KHIROD KUMAR SWAIN	//
		VS	VS	0
440	WP(C)/0023165/2023	STATE OF ODISHA SOMANATH BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
441	WP(C)/0023166/2023	R.T.O. KALAHANDI SARASWATI MOHANTA	BRAJA MOHAN SARANGI	//
		VS	VS	0
442	WP(C)/0023167/2023	REGIONAL TRANSPORT OFFICER, BALASORE SANTOSH @ SANTANU DAS	BANSHIDHAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0023168/2023	STATE OF ODISHA M/S. PEOPLES FORUM, BBSR VS	CHITRASEN PARIDA VS	// // ()
444	WP(C)/0023169/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI MEENA KUMARI @ MEENA KUMARI ROUT VS	SUSMITA PATNAIK VS	// // ()
445	WP(C)/0023170/2023	STATE OF ODISHA GOBARDHAN PRASAD DALAI VS	AMIYA KUMAR MOHANTY (A) VS	// // ()
446	WP(C)/0023171/2023	STATE OF ODISHA SANTOSH @ SANTANU DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
447	WP(C)/0023172/2023	STATE OF ODISHA OM PRAKASH GUPTA VS	JYOTI RANJAN DEO VS	// // ()
448	WP(C)/0023173/2023	STATE OF ODISHA SMITA NAIK @ SMITA NAYAK VS	BIDESH RANJAN BEHERA VS	// // ()
449	WP(C)/0023174/2023	STATE OF ODISHA DR. MUKESH KUMAR KAR VS	AVIJIT MISHRA VS	// // ()
450	WP(C)/0023175/2023	STATE OF ODISHA OM PRAKASH GUPTA VS	JYOTI RANJAN DEO VS	// // ()
451	WP(C)/0023176/2023	STATE OF ODISHA BIJAY LAKSHMI SWAIN @ BIJAY LAKSHMI MOHAPATRA VS	BIDESH RANJAN BEHERA VS	// // ()
452	WP(C)/0023177/2023	STATE OF ODISHA OM PRAKASH GUPTA VS	JYOTI RANJAN DEO VS	// // ()
453	WP(C)/0023178/2023	STATE OF ODISHA SK. MAHAMAD ALLI VS STATE OF ODISHA	SOUMYA MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0023179/2023	LOPAMUDRA SANDHIBIGRAHA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// () //
455	WP(C)/0023180/2023	BINOD BIHARI MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// () //
456	ABLAPL/0007836/2023	JITENDRA KUMAR PANI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /143 /2023 () //
457	ABLAPL/0007837/2023	PRAKASH BARAL VS STATE OF ODISHA	NABA KISHORE GURU VS	DHENKANAL SADAR /566 /2023 () //
458	ABLAPL/0007838/2023	S. TOPHAN @ S. TOFAN REDDY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KABISURYANAGAR /393 /2023 () //
459	ABLAPL/0007839/2023	SHASHIBHUSHAN NATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
460	ABLAPL/0007840/2023	MUKURU MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KOIDA /115 /2022 () //
461	ABLAPL/0007841/2023	PRATAP KESHARI CHAMPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /107 /2023 () //
462	ABLAPL/0007842/2023	BIDYADHAR BHOLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /230 /2023 () //
463	ABLAPL/0007843/2023	SARBESWAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /284 /2022 () //
464	ABLAPL/0007844/2023	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA(VIG.)	RAKESH KUMAR MALLICK VS	CUTTACK VIGILANCE /59 /2014 () //
465	ABLAPL/0007845/2023	SK. RIJHU @ RIJUWAN	BISWA RANJAN NAYAK	Bamapada (Industrial Area) /123 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0007846/2023	ASHOK KUMAR BEHERA	BISWA RANJAN NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0007847/2023	MUDI RAMA RAO	GIRIDHARI SINGH	KALIMELA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0007848/2023	PRADEEP SAHOO	PARTHA SARATHI DAS	RAMACHANDRAPUR /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0007849/2023	AMIYA KHUNTIA	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /297 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0007850/2023	SHANTI NAIK @ SHANTI DEI	SANJAYA MAJHI	TAISARA /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0007851/2023	DUSMANTA SETHI	PRAKASH KUMAR SAMAL	AIRPORT /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0007852/2023	PRAFULLA KUMAR KUNDA @ PRAFULLA KUNDA	UMAKANTA BARIK	NIALI /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0007853/2023	HEMANTA KUMAR SUNDARAY	ASHOK DAS	JATNI P.S. /264 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0007854/2023	DEEPAK KUMAR MISHRA	SOUMYA RANJAN MOHANTY	DHENKANAL TOWN /481 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0007855/2023	SILU@ RAMAKANT BARIK	RONIT GHOSH	TALCHER TOWN /416 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0007856/2023	KARTIK SAMANTARAY	KABIRAJ PRADHAN	NIRAKARPUR /174 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007857/2023	STATE OF ODISHA MANAS RANJAN PRADHAN VS	GOPAL PRASAD JENA VS	// NIMAPADA /175 /2016 ()
478	ABLAPL/0007858/2023	STATE OF ODISHA DILLIP KUMAR SOREN @ DILLIP SOREN VS	PARTHA SARATHI DAS VS	// / /0 ()
479	ABLAPL/0007859/2023	STATE OF ODISHA RAMACHANDRA @ MITHUN KANDI VS	SAMBEET PATTANAYAK VS	// KONARK /86 /2023 ()
480	ABLAPL/0007860/2023	STATE OF ODISHA RABINDRANATH BHOLA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /230 /2023 ()
481	ABLAPL/0007861/2023	STATE OF ODISHA SIDHIA @ SIDHARTH ROUSTRAY VS	MOHENDRA KUMAR MOHAPATRO VS	// KANAS /62 /2023 ()
482	ABLAPL/0007862/2023	STATE OF ODISHA SUBHADRA @ SUPRAVA JENA VS	SAMVIT MOHANTY VS	// BHUBAN /269 /2023 ()
483	ABLAPL/0007863/2023	STATE OF ODISHA CHANDAN BEHERA VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /356 /2023 ()
484	ABLAPL/0007864/2023	STATE OF ODISHA RAM KRUSHNA PATRA VS	BHABANI SANKAR DAS VS	// BHOGRAI /162 /2023 ()
485	ABLAPL/0007865/2023	STATE OF ODISHA HEMANTA KUMAR DAS VS	BHABANI SANKAR DAS VS	// TALASARI MARINE /51 /2023 ()
486	ABLAPL/0007866/2023	STATE OF ODISHA KALINGA KESHARI PRADHAN VS	SATYA RANJAN MULIA VS	// NARASINGHPUR /94 /2023 ()
487	ABLAPL/0007867/2023	STATE OF ODISHA SUBHAM PAD MOHANTY VS STATE OF ODISHA	BIRENDRA KUMAR MAHAPATRA VS	// BOLANGIR TOWN /345 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0007868/2023	MANOJ KUMAR PATI@MITU PATI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	DASARATHPUR /119 /2023 () //
489	ABLAPL/0007869/2023	RANJAN PANDAB VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NIHALPRASAD /125 /2023 () //
490	ABLAPL/0007870/2023	BANAMALI SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 () //
491	ABLAPL/0007871/2023	MAHADEV ROUTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /161 /2023 () //
492	ABLAPL/0007872/2023	KRUSHNA CHANDRA BHUYAN @ KRUSHNA BHUYAN VS STATE OF ODISHA	NOTIRMAYA SAHOO VS	BUGUDA /513 /2023 () //
493	ABLAPL/0007873/2023	MAHESWAR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BOUDH /226 /2023 () //
494	ABLAPL/0007874/2023	JITU @ JITENDRA MAJHI VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /252 /2023 () //
495	ABLAPL/0007875/2023	NIRUPAMA JENA VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	/ /0 () //
496	ABLAPL/0007876/2023	RABINDRA KUMAR KAP VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	KEONJHAR TOWN /335 /2020 () //
497	ABLAPL/0007877/2023	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SITAKANTA HOTA VS	TANGI (KHURDA) /534 /2023 () //
498	ABLAPL/0007878/2023	MANOJ DAS@MANOJA KUMAR DAS VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	MARSHAGHAI /419 /2023 () //
499	ABLAPL/0007879/2023	KRISHNA DAS	MD. GOLAM MADANI	BHANDARIPOKHARI /109 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0007880/2023	SK.MEHERAJUDDIN@SK.MEHERAJ	BASANTA KUMAR DAS	SAHADEV KHUNTA /302 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0007881/2023	RUKSANA BEGAM	SATYA NARAYAN MISHRA 4	JUNAGARH /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0007882/2023	SK. SARFARAJ @ SK. ROHAN	BASANTA KUMAR DAS	SAHADEV KHUNTA /302 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0007883/2023	PRAKASH BEHERA	AMLAN SHAKTI PAUL	BEGUNIA P.S. /230 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0007884/2023	AKHASAYA KUMAR PATRA	SAMVIT MOHANTY	BHUBAN /269 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0007885/2023	AJAYA KUMAR ROUT	SATYA PRAKASH SATAPATHY	BALIANTA P.S. /381 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0007886/2023	SHESADEV BEHERA	SITAKANTA HOTA	TANGI (KHURDA) /534 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0007887/2023	SK.LJHAR @ SK.KUTRI	BASANTA KUMAR DAS	SAHADEV KHUNTA /302 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0007888/2023	ABHIJEET KUMBHAR @ ROSAN KUMBHAR @ ABHIJEET KUMBHAR BEHERA	ABHIJEET KUMBHAR	DEOGAON /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0007889/2023	SANJAY KUMAR SAHOO	RAMESWAR ROUSTRAY	MANCHESWAR P.S. /274 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0007890/2023	SANJAY KUMAR SAHOO	RAMESWAR ROUSTRAY	MANCHESWAR P.S. /263 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0007891/2023	STATE OF ODISHA DEBENDRA JENA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /118 /2023 ()
512	ABLAPL/0007892/2023	STATE OF ODISHA SURYAMANI SAHOO VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /348 /2023 ()
513	ABLAPL/0007893/2023	STATE OF ODISHA JITENDRA DAS VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /439 /2023 ()
514	ABLAPL/0007894/2023	STATE OF ODISHA SAIJAT KHAN @ SEAJO KHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// SAHADEV KHUNTA /302 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2023 CRLLP/46/2023	AKHAYA KUMAR ROUT-MP	SANJIB SWAIN
2	37/2023 CRLMA/17/2023	HEMANTA KUMAR SAHOO-MP	GOPINATH MISHRA
3	93/2023 LAA/67/2010	PARADEEP PHOSPHATES-MP	
4	121/2023 ITA/79/2023	M/S SULTAN ENTERPRISES PVT. LTD.-MP	KSHIROD KUMAR SAHOO
5	210/2023 CMAPL/516/2023	KULAMANI SWAIN-MP	ADV
6	211/2023 CMAPL/517/2023	MANJULATA SAHOO-MP	ADV
7	212/2023 CMAPL/518/2023	BENUDHAR SAHOO-MP	ADV.
8	213/2023 CMAPL/520/2023	SNEHALATA BEHERA-MP	MAHESWAR MOHANTY
9	240/2023 MATA/229/2023	SAGARIKA BEHERA-MP	PABITRA KUMAR NAYAK
10	241/2023 MATA/231/2023	DEBASISH DAS-MP	BIJAYA KUMAR RAGADA
11	242/2023 MATA/231/2023	DEBASISH DAS-MP	BIJAYA KUMAR RAGADA
12	245/2023 TRP(C)/232/2023	SANTOSHI PRADHAN-MP	CHEERA RANJAN SATAPATHY
13	250/2023 CRLMP/1439/2023	BASANTA KUMAR MOHARATHY-MP	PARSURAM PARIJA
14	251/2023 CRLMP/777/2023	LABANGA SAHU-MP	SANDIPAN MISHRA
15	252/2023 CRLMP/886/2022	SANTOSH KUMAR PATRA-MP	BIREN SANKAR TRIPATHY, M/S.BIBHU PRASAD MOHANTY
16	269/2023 RPFAM/219/2023	SUMANT BEHERA-MP	BIDYADHAR MANSINGH
17	270/2023 RPFAM/219/2023	SUMANT BEHERA-MP	BIDYADHAR MANSINGH
18	271/2023 RPFAM/220/2023	LIPI RANI CHAND-MP	SIDHARTH SHANKAR PADHY
19	276/2023 RVWPET/307/2023	M.D., ORISSA LIFT IRRIGATION CORPN. LTD.-MP	SATYABRATA MOHANTY (1)
20	277/2023 RVWPET/308/2023	KANAK LATA BARIK-MP	KARUNA KAR NAYAK
21	278/2023 RVWPET/308/2023	KANAK LATA BARIK-MP	KARUNA KAR NAYAK
22	279/2023 RVWPET/308/2023	KANAK LATA BARIK-MP	KARUNA KAR NAYAK
23	308/2023 CONTC/991/2023	SURESH KUMAR MAHAPATRO-MP	M/S. LOKNATH RATH
24	522/2023 CRLREV/376/2023	ASIT KUMAR MOHANTA-MP	DR. BINODA KUMAR MISHRA
25	523/2023 CRLREV/376/2023	ASIT KUMAR MOHANTA-MP	DR. BINODA KUMAR MISHRA
26	524/2023	MINATI MOHAPATRA-MP	PRAKASH RANJAN BARIK

27	CRLREV/377/2023 577/2023	RABINARAYAN MISHRA-MP	MAHENDRA KUMAR SAHOO
28	FAO/616/2019 578/2023	STATE OF ODISHA-MP	A.G.A.
29	FAO/504/2020 750/2023	BHANJA DAS-MP	PRAFULLA CHANDRA DAS
30	RSA/311/2023 751/2023	BHANJA DAS-MP	PRAFULLA CHANDRA DAS
31	RSA/311/2023 752/2023	BISWANATH SAHU-MP	KAILASH CHANDRA KAR
32	RSA/297/2023 753/2023	MINATI PATRA-MP	KARUNAKAR RATH
33	RSA/6/2023 754/2023	JAMUNA BEHERA-MP	M/S.S.P.MISRA
34	RSA/139/2010 755/2023	DAITARI SAHOO-MP	M/S.BIBEKANANDA BHUYAN
35	RSA/20/2016 756/2023	ANANTA BEHERA-MP	M/S.SANJEEV UDGATA
36	RSA/283/2019 757/2023	CHANCHALA KUMARI SAHOO-MP	BIBEKANANDA BHUYAN
37	RSA/313/2023 758/2023	CHANCHALA KUMARI SAHOO-MP	BIBEKANANDA BHUYAN
38	RSA/314/2023 759/2023	CHANCHALA KUMARI SAHOO-MP	BIBEKANANDA BHUYAN
39	RSA/314/2023 763/2023	SASHIKALA JOSHI @ SASHIKALA SHARMA-MP	RAJENDRA NARAYAN ROUT
40	CMP/797/2023 764/2023	NATABARA BARAL-MP	SOURENDRA KUMAR KANUNGO
41	CMP/798/2023 765/2023	RUDRA PRATAP LENKA-MP	
42	CMP/823/2019 766/2023	UTKAL BUILDERS PVT. LTD,-MP	SOUMYA MISHRA
43	CMP/800/2023 767/2023	COLLECTOR, NABARANGPUR-MP	
44	CMP/661/2023 768/2023	PRAFULLA DASH-MP	AMIT PRASAD BOSE
45	CMP/801/2023 769/2023	ASISH KUMAR JAJODIA-MP	MAHESWAR MOHANTY
46	CMP/802/2023 770/2023	SIMANCHALA PRADHAN-MP	
47	CMP/156/2017 771/2023	PURUSOTTAM PRADHAN-MP	M/S.SANJEEV UDGATA
48	CMP/1562/2017 772/2023	PURUSOTTAM PRADHAN-MP	M/S.SANJEEV UDGATA
49	CMP/1562/2017 773/2023	PURUSOTTAM PRADHAN-MP	M/S.SANJEEV UDGATA
50	CMP/1562/2017 774/2023	CHINMAYA SAHU-MP	CHITTA RANJAN NANDA
51	CMP/804/2023 1001/2023	SANTOSH KUMAR MALIK-MP	ARIJEET MISHRA
52	BLAPL/4447/2023 1220/2023	SANTOSH KUMAR SAHU-MP	PRADEEP KUMAR MISHRA
53	MACA/266/2023 1221/2023	LAXMIPRIYA DAS-MP	SUSANT KUMAR MOHANTY
54	MACA/710/2023 1222/2023	LAXMIPRIYA DAS-MP	SUSANT KUMAR MOHANTY
55	MACA/710/2023 1223/2023	ANIRUDHA SAMANTA-MP	SUSANT KUMAR MOHANTY
56	MACA/711/2023 1224/2023	D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	PRASANTA KUMAR MAHALI
57	MACA/712/2023 1225/2023	ANIRUDHA SAMANTA-MP	SUSANT KUMAR MOHANTY
	MACA/711/2023		

58	1226/2023 MACA/190/2023	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
59	1227/2023 MACA/302/2023	THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
60	1228/2023 MACA/303/2023	THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
61	1229/2023 MACA/570/2023	THE MANAGER, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
62	1338/2023 ABLAPL/11563/2022	DILLIP KUMAR MOHANTY-MP	
63	1339/2023 ABLAPL/4429/2023	SANTOSH KUMAR BAIRIGANJAN@PAPUNI-MP	
64	1340/2023 ABLAPL/13349/2019	SUDARSANA BEHERA-MP	BHUBAN MOHAN BHUYAN
65	1341/2023 ABLAPL/6563/2022	SAGAR HARICHANDAN @ KALU-MP	
66	1342/2023 ABLAPL/5561/2023	TANMAYEE PATRA-MP	SAILABALA JENA
67	1343/2023 ABLAPL/16113/2022	ASUTOSH BARIK-MP	
68	1344/2023 ABLAPL/6321/2023	RABINARAYAN MOHANTY-MP	
69	1345/2023 ABLAPL/4799/2023	MILI PADHY @RANJIT KUMAR PADHY-MP	RAMDAS ACHARY
70	1346/2023 ABLAPL/11696/2022	PRATAP SWAIN @ PATIA-MP	
71	1347/2023 ABLAPL/5493/2023	SIBA MALLIK@SADASIBA MALLIK-MP	
72	1696/2023 CRLA/797/2023	CHITTARANJAN BEHERA-MP	TUSAR KUMAR MISHRA
73	1697/2023 CRLA/797/2023	CHITTARANJAN BEHERA-MP	TUSAR KUMAR MISHRA
74	1698/2023 CRLA/797/2023	CHITTARANJAN BEHERA-MP	TUSAR KUMAR MISHRA
75	1699/2023 CRLA/798/2023	NIRANJAN MOHARANA-MP	SUSANTA KUMAR ROUT
76	1700/2023 CRLA/798/2023	NIRANJAN MOHARANA-MP	SUSANTA KUMAR ROUT
77	1701/2023 CRLA/716/2019	BIKRAM MUNDA-MP	N.P.PARIJA , RAMAKANTA PRADHAN,
78	1702/2023 CRLA/799/2023	JAGANNATH NAIK-MP	BIJAYA KUMAR BEHERA 1
79	1703/2023 CRLA/799/2023	JAGANNATH NAIK-MP	BIJAYA KUMAR BEHERA 1
80	1704/2023 CRLA/799/2023	JAGANNATH NAIK-MP	BIJAYA KUMAR BEHERA 1
81	1705/2023 CRLA/800/2023	SANJU CHETTY-MP	AMLAN SHAKTI PAUL
82	1706/2023 CRLA/800/2023	SANJU CHETTY-MP	AMLAN SHAKTI PAUL
83	1707/2023 CRLA/801/2023	GAGAN PRADHAN-MP	BHABANI SHANKAR DASPARIDA
84	1708/2023 CRLA/801/2023	GAGAN PRADHAN-MP	BHABANI SHANKAR DASPARIDA
85	1709/2023 CRLA/801/2023	GAGAN PRADHAN-MP	BHABANI SHANKAR DASPARIDA
86	1710/2023 CRLA/591/2017	SADHABA MEHER-MP	M/S.P.K.GHOSH MR.MILAN KANUNGO M/S.S.MISHRA
87	1711/2023 CRLA/803/2023	PAPU @ CHANTU @ SUBRAT PRADHAN-MP	BISWAJIT NAYAK
88	1712/2023 CRLA/803/2023	PAPU @ CHANTU @ SUBRAT PRADHAN-MP	BISWAJIT NAYAK
89	1713/2023	PURUSOTTAM SAHU-MP	PRAJIT KUMAR PRADHAN

90	CRLA/804/2023 1714/2023	PURUSOTTAM SAHU-MP	PRAJIT KUMAR PRADHAN
91	CRLA/804/2023 1715/2023	PURUSOTTAM SAHU-MP	PRAJIT KUMAR PRADHAN
92	CRLA/804/2023 1716/2023	VISHAL SOM-MP	DIPTIREKHA NANDA
93	CRLA/805/2023 1717/2023	VISHAL SOM-MP	DIPTIREKHA NANDA
94	CRLA/805/2023 1718/2023	VISHAL SOM-MP	DIPTIREKHA NANDA
95	2230/2023	GYANENDRA KUMAR MOHAPATRA-MP	
96	CRLMC/2340/2023 2231/2023	DHEEREN KUMAR SAHU @ DHIREN SAHU-MP	AKSHAYA KUMAR SAHOO
97	CRLMC/3157/2023 2232/2023	OREX MINERALS LTD., WEST BENGAL-MP	SUDEEP KUMAR SARANGI
98	CRLMC/3158/2023 2233/2023	BIJAYA KUMAR MAHAKUD-MP	
99	CRLMC/2203/2023 2234/2023	RAMAKANTA BHAL-MP	BHABANI SANKAR DAS
100	CRLMC/3161/2023 2235/2023	CHHABI@CHABIRA BENIA-MP	TUKUNA KUMAR MISHRA
101	CRLMC/3162/2023 2236/2023	BIKASH RAM@ VIKASH RAM-MP	BHARAT BHUSAN ROUSTRAY
102	CRLMC/3163/2023 2237/2023	SANGRAM KISHORE MOHANTY-MP	KISHORE KUMAR MISHRA
103	CRLMC/3166/2023 4541/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
104	WA/1678/2023 4542/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
105	WA/1678/2023 4543/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
106	WA/1678/2023 4544/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
107	WA/1677/2023 4545/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
108	WA/1677/2023 4546/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
109	WA/1677/2023 4547/2023	COMMISSIONER CUM- PRINCIPAL SECRETARY,FOOD SUPPLIES AND CONSERVATION, WELFARE DEPTT.-MP	PRAJIT KUMAR PRADHAN
110	WA/1679/2023 4548/2023	COMMISSIONER CUM- PRINCIPAL SECRETARY,FOOD SUPPLIES AND CONSERVATION, WELFARE DEPTT.-MP	PRAJIT KUMAR PRADHAN
111	WA/1679/2023 4549/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
112	WA/1680/2023 4550/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
113	WA/1680/2023 4551/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
114	WA/1680/2023 4552/2023	GAGAN BIHARI BISWAL-MP	GYANA RANJAN SETHI
115	WA/1320/2022 4553/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
116	WA/1682/2023 4554/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
117	WA/1682/2023 4555/2023	PARBATI ROUT-MP	SUDEEP KUMAR SARANGI
118	WA/1684/2023 4556/2023	JAMUNABAI SAHU @ JAMUNA SAHU-MP	SUDEEP KUMAR SARANGI
119	WA/1685/2023 4557/2023	KALPANA DEEP @ KALPANA KULDEEP-MP	SUDEEP KUMAR SARANGI
120	WA/1686/2023 4558/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
	WA/1683/2023		

121	4559/2023 WA/1683/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
122	4560/2023 WA/1687/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
123	4561/2023 WA/1687/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
124	4562/2023 WA/1687/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
125	4563/2023 WA/1681/2023	SANTOSH KUMAR PUJARI-MP	PRASANNA KUMAR DASH
126	4564/2023 WA/1689/2023	O.U.A.T., BBSR-MP	AVIJIT PAL
127	4565/2023 WA/1688/2023	PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.-MPY.S.P BABU,A.G.A	
128	4566/2023 WA/1688/2023	PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.-MPY.S.P BABU,A.G.A	
129	4567/2023 WA/1692/2023	PRAMOD KUMAR DAS-MP	PABITRA KUMAR NAYAK
130	4568/2023 WA/1690/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
131	4569/2023 WA/1690/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
132	4570/2023 WA/1690/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
133	4571/2023 WA/1691/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
134	4572/2023 WA/1693/2023	PRABHUDARSAN SAHOO-MP	ABINASH ROURAY
135	4573/2023 WA/1691/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
136	4574/2023 WA/1691/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
137	4575/2023 WA/1693/2023	PRABHUDARSAN SAHOO-MP	ABINASH ROURAY
138	4576/2023 WA/1694/2023	ANSHUMAN SUBUDHI-MP	RABINDRA NATH PRUSTY
139	4577/2023 WA/1695/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
140	4578/2023 WA/1695/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
141	4579/2023 WA/1695/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
142	4580/2023 WA/1697/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
143	4581/2023 WA/1697/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
144	4582/2023 WA/1697/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
145	4583/2023 WA/1696/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
146	4584/2023 WA/1696/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
147	4585/2023 WA/1696/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
148	4586/2023 WA/1698/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS
149	4587/2023 WA/1698/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS
150	4588/2023 WA/1698/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS
151	4589/2023 WA/1699/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
152	4590/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.

	WA/1699/2023		
153	10984/2023 WP(C)/22991/2023	FALGUNI NAYAK-MP	SAUBHAGYA KUMAR SAMAL
154	10985/2023 WP(C)/22992/2023	TAPAN KUMAR OJHA-MP	SAUBHAGYA KUMAR SAMAL
155	10986/2023 WP(C)/22993/2023	RAM CHANDRA HANSDA-MP	SAUBHAGYA KUMAR SAMAL
156	10987/2023 WP(C)/22650/2023	BIBINDRA KUMAR BEHERA-MP	NIROD KUMAR SAHU
157	10988/2023 WP(C)/15763/2023	ULLASH CHANDRA MOHANTY-MP	
158	10989/2023 WP(C)/22995/2023	SANJIB PATNAIK-MP	CHITRASEN PARIDA
159	10990/2023 WP(C)/23000/2023	RENUBALA SAMANTARAY-MP	KRISHNA CHANDRA SAHU
160	10991/2023 WP(C)/23002/2023	M/S PRADHAN INDUSTRIES LTD., JAJPUR-MP	HIMANSU SEKHAR DEO
161	10992/2023 WP(C)/28520/2020	KARTIK KUMAR BARIK-MP	RAMDAS ACHARY
162	10993/2023 WP(C)/23001/2023	SUBRAT SAHU-MP	AMBUJA KUMAR DAS
163	10994/2023 WP(C)/20430/2023	PARSURAM PATRA-MP	
164	10995/2023 WP(C)/23003/2023	ARATI BEHERA-MP	PRANAYA KISHORE HARICHANDAN
165	10996/2023 WP(C)/23005/2023	RADHAKANTA GIRI-MP	ARIJEET MISHRA
166	10997/2023 WP(C)/10108/2023	JYOTIRMAYEE MOHAPATRA-MP	SAUBHAGYA KUMAR SAMAL
167	10998/2023 WP(C)/20916/2023	PRATAP CHANDRA DORA-MP	LAMBODAR ACHARI
168	10999/2023 WP(C)/22982/2023	M/S ODISHA MOTORS, ANGUL-MP	SIDHARTHA PRASAD DAS
169	11000/2023 WP(C)/22716/2023	TARA MOTORS, ANGUL-MP	AMIT KUMAR NATH
170	11001/2023 WP(C)/22310/2023	DR. NIMAI CHARAN MISHRA-MP	SUCHETA GUMANSINGH
171	11002/2023 WP(C)/23014/2023	DR. NIMAI CHARAN MISHRA-MP	SUCHETA GUMANSINGH
172	11003/2023 WP(C)/23016/2023	PRADIP KUMAR JENA-MP	BUDHADEV ROURAY
173	11004/2023 WP(C)/10001/2023	BABITA PRADHAN-MP	
174	11005/2023 WP(C)/22020/2023	NIRANJAN ROUT-MP	
175	11006/2023 WP(C)/3145/2017	SUBASH CH.PRUSTY-MP	P.K.CHAND
176	11007/2023 WP(C)/23033/2023	SUSIL KUMAR BARAL-MP	DEEPAK KUMAR MOHAPATRA
177	11008/2023 WP(C)/23037/2023	PARSURAM SAHOO-MP	MANORANJAN MISHRA
178	11009/2023 WP(C)/23044/2023	SUBHAKANTA BEHERA-MP	PRASANTA KUMAR MISHRA
179	11010/2023 WP(C)/23049/2023	KISHORE KUMAR PARIDA-MP	PRABODHA CHANDRA NAYAK
180	11011/2023 WP(C)/23050/2023	PRADIP KUMAR PATTNAIK-MP	SABYASACHI PANDA
181	11012/2023 WP(C)/23051/2023	MANA RANJAN KAR-MP	PRABODHA CHANDRA NAYAK
182	11013/2023 WP(C)/23054/2023	AJIT KUMAR BISWAL-MP	BHABANI PRASAD MOHANTY
183	11014/2023 WP(C)/12859/2022	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY

184	11015/2023 WP(C)/23056/2023	SANKARSAN PRADHAN-MP	BHABANI PRASAD MOHANTY
185	11016/2023 WP(C)/23057/2023	JAYANTI ROUT-MP	BHABANI PRASAD MOHANTY
186	11017/2023 WP(C)/12859/2022	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY
187	11018/2023 WP(C)/168/2015	SURESH CH.MAHANTA-MP	M/S.AJIT KU.CHOUDHURY
188	11019/2023 WP(C)/29688/2022	GITANJALI BEHERA-MP	LAXMI PRASAD DWIVEDY
189	11020/2023 WP(C)/23058/2023	M/S KUNAL SURGICAL AND PHARMACEUTICALS, CUTTACK-MP	BHABANI PRASAD MOHANTY
190	11021/2023 WP(C)/18716/2022	KABITA PRIYADARSHINI MISHRA-MP	LAXMI PRASAD DWIVEDY
191	11022/2023 WP(C)/18072/2022	ROJALINI MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
192	11023/2023 WP(C)/23059/2023	ARNAPURNA SAHOO-MP	KISHORE KUMAR MISHRA
193	11024/2023 WP(C)/18071/2022	SUJIT DEBATA-MP	LAXMI PRASAD DWIVEDY
194	11025/2023 WP(C)/18073/2022	RAMA KRUSHNA MALLIK-MP	LAXMI PRASAD DWIVEDY
195	11026/2023 WP(C)/23060/2023	SUROJ BEHERA-MP	KANANBALA ROY CHOUDHURY
196	11027/2023 WP(C)/23062/2023	LINGARAJ KISHAN-MP	KAUSHIK SWAIN
197	11028/2023 WP(C)/23063/2023	JAYA KUMAR PRUSTY-MP	DEEPAK KUMAR MOHAPATRA
198	11029/2023 WP(C)/23072/2023	DR. AMRITA PRADHAN-MP	AVIJIT MISHRA
199	11030/2023 WP(C)/23073/2023	SATYABADI SAHU-MP	SATYABRATA PANDA
200	11031/2023 WP(C)/23077/2023	CHAITAN KANTA-MP	KAUSHIK SWAIN
201	11032/2023 WP(C)/23084/2023	SUBASH CHANDRA PARIDA-MP	TUSHAR KUMARA MISHRA
202	11033/2023 WP(C)/15348/2018	UNION OF INDIA,cabinet secretary-MP	
203	11034/2023 WP(C)/15637/2023	NIRMAL KUMAR RANA-MP	DEBABRATA DASH
204	11035/2023 WP(C)/23086/2023	M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD.-MP	KISHORE KUMAR MISHRA
205	11036/2023 WP(C)/23091/2023	KISHORE KUMAR BEHERA-MP	PRADEEP KUMAR DAS
206	11037/2023 WP(C)/23097/2023	M/S CHITTARANJAN ROUT, CUTTACK-MP	BHABANI PRASAD MOHANTY
207	11038/2023 WP(C)/21417/2014	M/S.SEEMA GRANITES-MP	NALINI KANTA DASH
208	11039/2023 WP(C)/23103/2023	KAILASH CHANDRA JENA-MP	MAHESWAR MOHANTY
209	11040/2023 WP(C)/23102/2023	SATYA PRIYA BEHERA-MP	SANJIB KUMAR SAHU
210	11041/2023 WP(C)/23104/2023	BHANUMATI JENA-MP	MAHESWAR MOHANTY
211	11042/2023 WP(C)/23107/2023	SUDARSAN JENA-MP	MAHESWAR MOHANTY
212	11043/2023 WP(C)/23106/2023	SVR PKP BUILDCON PVT. LTD., GANJAM-MP	NALINI KANTA DASH
213	11044/2023 WP(C)/23108/2023	DHARANI JENA @ DHARANIDHAR JENA-MP	MAHESWAR MOHANTY
214	11045/2023 WP(C)/23110/2023	SISIR JENA-MP	MAHESWAR MOHANTY
215	11046/2023	SWAGATIKA SAHOO-MP	

216	WP(C)/21455/2023 11048/2023	SVR PKP BUILDCON PVT. LTD., GANJAM-MP	NALINI KANTA DASH
217	WP(C)/23112/2023 11049/2023	RATIRANJAN SAHOO-MP	NALINI KANTA DASH
218	WP(C)/23116/2023 11050/2023	SUMANTA KUMAR CHAMPATI-MP	
219	WP(C)/17575/2023 11051/2023	BRAJA KISHORE PATRA-MP	MANASI DAS
220	WP(C)/23130/2023 11052/2023	BIJAYA KUMAR PADHAN-MP	UDIT RANJAN JENA
221	WP(C)/23131/2023 11053/2023	SANJAYA KUMAR SAHU-MP	DEEPAK KUMAR MOHAPATRA
222	WP(C)/23134/2023 11054/2023	SURYAKANTA MAJHI-MP	DEEPAK KUMAR MOHAPATRA
223	WP(C)/23136/2023 11055/2023	SOMANATH SAHANI-MP	KAUSHIK SWAIN
224	WP(C)/23137/2023 11056/2023	ALPANA CHHOTTRAY-MP	SUVASHISH PATTANAİK
225	WP(C)/23138/2023 11057/2023	ANANTA KUMAR BEHERA-MP	
226	WP(C)/13602/2022 11058/2023	JAYASHREE JENA-MP	
227	WP(C)/3644/2021 11059/2023	SISIR KUMAR BEHERA-MP	
228	WP(C)/16688/2023 11060/2023	MIR SAMIRUDDIN-MP	SUBHADUTTA ROURAY
229	WP(C)/23146/2023 11061/2023	RADHARAMAN MOHANTY-MP	DURGESH NARAYAN RATH
230	WP(C)/8481/2023 11062/2023	ALISA ANCHAL PATTANAİK-MP	MANOJ KUMAR MOHANTY
231	WP(C)/23154/2023 11063/2023	SANTOSH KUMAR BEHERA-MP	SUSANTA KUMAR BARAL
232	WP(C)/23160/2023 11064/2023	MD. SANWASE-MP	RAJJEET ROY
233	WP(C)/23162/2023 11065/2023	ASHOK CHANDRA PATTANAİK-MP	K.K.SWAIN
234	WP(C)/17054/2020 11066/2023	M/S. JASODA ROADLINES, BALASORE-MP	AMIT PATTNAİK
235	WP(C)/19754/2023 11067/2023	M/S. JASODA ROADLINES, BALASORE-MP	AMIT PATTNAİK
236	WP(C)/19754/2023 11068/2023	M/S. PEOPLES FORUM, BBSR-MP	CHITRASEN PARIDA
237	WP(C)/23168/2023 11069/2023	SANTOSH @ SANTANU DAS-MP	BANSHIDHAR SATAPATHY
238	WP(C)/23167/2023 11070/2023	MEENA KUMARI @ MEENA KUMARI ROUR-MP	SUSMITA PATTNAİK
239	WP(C)/23169/2023 11071/2023	SANTOSH @ SANTANU DAS-MP	BANSHIDHAR SATAPATHY
240	WP(C)/23171/2023 11072/2023	SMITA NAIK @ SMITA NAYAK-MP	BIDESH RANJAN BEHERA
241	WP(C)/23173/2023 11073/2023	RAMA CHANDRA RAY-MP	AMIYA KUMAR MOHANTY (A)
242	WP(C)/15201/2023 11074/2023	OM PRAKASH GUPTA-MP	JYOTI RANJAN DEO
243	WP(C)/23172/2023 11075/2023	DR. MUKESH KUMAR KAR-MP	AVIJIT MISHRA
244	WP(C)/23174/2023 11076/2023	OM PRAKASH GUPTA-MP	JYOTI RANJAN DEO
245	WP(C)/23175/2023 11077/2023	BIJAY LAKSHMI SWAIN @ BIJAY LAKSHMI MOHAPATRA-MP	BIDESH RANJAN BEHERA
246	WP(C)/23176/2023 11078/2023	OM PRAKASH GUPTA-MP	JYOTI RANJAN DEO
	WP(C)/23177/2023		

